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Title : Statement regarding status of implementation of recommendations contained in the 6th and 11th reports of the Standing Committee on Urban Development on Demands for Grants (2005-06) of the Ministry of Urban Employment and Poverty Alleviation.

THE MINISTER OF STATE OF THE MINISTRY OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION (KUMARI SELJA): Sir, I beg to lay this statement in pursuance of your new direction, which reads as under:-

"The Minister concerned shall make once in six months a statement in the House regarding the status of implementation of recommendations contained in the Reports of Departmentally related Standing Committee of Lok Sabha with regard to his Ministry".

2. I would like to inform for the benefit of the Hon'ble Members of the House that the 6th report of the Standing Committee of the 14th Lok Sabha on Demands for Grants of Ministry of Urban Employment & Poverty Alleviation was presented to the Lok Sabha on 21st April, 2005. There were 30 recommendations made in this Report. Action taken notes on these recommendations were submitted by the Ministry of Urban Employment & Poverty Alleviation to the Standing Committee on 30.9.2005.
3. After considering the action taken notes on the recommendations contained in the Sixth Report furnished by the Ministry, the Standing Committee presented its 11th Report in the House on 1.12.2005.

* Laid on the Table and also Placed in Library, See No. LT 4005/06.

4. Mr. Speaker, Sir, All the 30 recommendations of the Committee have been accepted by the Government. Status of action taken on recommendations of the Standing Committee accepted by the Government has been indicated against each recommendation in the enclosed statement. I would like to inform the Members that further follow up action wherever necessary, will be taken.